THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Yes, Sir. The Government has decided to create a National Population Register (NPR) by collecting information on specific characteristics of all usual residents in the country. It would include citizens as well as non-citizens. The NPR would also have photographs, 10 finger prints and 2 IRIS prints of all usual residents who are of age 5 years and above. Financial proposal for issuance of Resident Identity (smart) Cards (RIC) under the NPR is under the consideration of Expenditure Finance Committee (EFC).

(b) and (c) Yes, Sir. The NPR database consisting of demographic and biometric data will be sent to Unique Identification Authority of India (UIDAI) for de-duplication and issue of UID Numbers (Aadhaar). After this, the Local Register of Usual Residents (LRUR) alongwith Aadhaar number would be published in the local areas for inviting objections and claims. The LRUR would also be placed before the Gram Sabha/Ward Committee for social vetting. The claims and objections would be dealt with by revenue officials like Patwari, Tehsildars and Collectors/DMs who are designated as the Local Registrars, Sub-district Registrars and District Registrars, respectively. However, this does not preclude the raising of claims/objections by law enforcement agencies or by the Registrars suo moto. In sensitive areas, State/UT Governments could take up additional measures for verification and will be free to involve the local Police Stations or the Village Chowkidars in the process of verification. The resident identity (smart) cards shall also containd isclaimer that the card does not confer any right to citizenship to the card holder.

Landmines attack in Naxal-Affected Areas

2234. SHRI SANJAY RAUT:

SHRI BAISHNAB PARIDA:

SHRI P. BHATTACHARYA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Naxalites are successfully planting landmines attack in Naxal-affected States;
- (b) if so, whether the Ministry has developed high-tech equipments to counter Naxal attacks; and
- (c) if not, whether the Ministry is planning to import modernized technology to tackle landmines attack?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Yes, Sir. There are instances wherein Naxalites planted landmines and used them against the security forces in LWE affected areas.

(b) and (c) The security forces are provided modern equipments like Non Liner Junction Detector (NLJD), Global Positioning System (GPS), Explosive Detection Kit and Deep Search Mine/Metal Detector (DSMD) for detection and destruction of land mines and Improvised Explosive Devices (IED). They also use the services of Dog squads for detection of explosives. The Government of India is constantly focusing on capacity building in this area through the scheme of Modernization of Police Forces.

CRPF Personnel killed in Garhchiroli, Maharashtra

2235. SHRIMATI KUSUM RAI:

SHRI PRABHAT JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- whether 12 Central Reserve Police Force (CRPF) personnel have been killed in Garhchiroli district in Maharashtra in the last week of March, 2012;
 - (b) if so, the details thereof;
- (c) whether compensation has been announced/paid to kin of deceased CRPF personnel;
 - (d) if so, the details thereof; and
 - if not, the reaons therefor? (e)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Yes, Sir. In an incident of IED explosion triggered by the CPI (Maoist) at a place between Pustola and Edampalli villages, PS Dhanora, district Gadchiroli in Maharasthra on 27 March 2012, 12 CRPF personnel were martyred. Another CRPF personnnel, who was critically injured in the blast succumbed to his injuries on 5 April, 2012.

(c) to (e) An ex-gratia compensation of Rs. 15 lakhs is paid to the next of kin of personnel of Central Armed Police Force killed in action. Besides, the Central Government, under the Security Related Expenditure Scheme grants ex-gratia payment of Rs. 3 lakhs to the family of security personnel killed due to naxal attacks. The State Governments also have their own policies for payment of ex-gratia to the families of security personnel kileld in anxal attacks.

Missing Children

2236. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

whether 60,000 kids go missing every year in the country;